



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 08.09.2026

NOTICE

Please take notice that the following matter listed for Pronouncement of Orders in the Court – II on 08.09.2026 was not taken up. The next date of Pronouncement is **09.09.2026**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 5813 of 2026 in Comp. App. (AT) (Ins) No. 124 of 2026	Rathi Powertech Global Pvt. Ltd. Vs. Hannu Steels Pvt. Ltd.	Manan Batra	Karan Gandhi Shikhar Tiwari

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar